

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 517
ANSWERED ON 03/02/2026**

FUNDS FOR RURAL SCHEMES IN RAJASTHAN

517. Shri Rahul Kaswan:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of funds allocated by the Central Government for the development of rural areas of the State of Rajasthan and the activities on which funds were spent during each of the last three years;**
- (b) the details of the schemes being run at Panchayat level at present in Rajasthan, particularly in ChuruLokSabha Constituency;**
- (c) whether the Government is aware of any irregularities in Government schemes at Panchayat level in rural areas of Rajasthan, particularly in Nohar and Bhadra sub-divisional headquarters of Churu and Hanumangarh districts;**
- (d) if so, the measures taken to stop such irregularities; and**
- (e) the details of funds allocated and utilized, so far , to the Sub-Divisional Headquarters of Rajasthan, particularly Churu and Hanumangarh district?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)**

(a) & (b): Ministry of Rural Development (MoRD) is implementing a number of welfare schemes/programmes such as Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), Pradhan MantriAwaasYojana-Gramin (PMAYG), Pradhan Mantri Gram SadakYojana (PMGSY), DeendayalAntyodayaYojana - National Rural Livelihoods Mission (DAY-NRLM), DeenDayalUpadhyayaGrameenKaushalyaYojana (DDUGKY), Rural Self Employment Training Institutes(RSETIs), National Social

Assistance Programme (NSAP) and Watershed Development Component (WDC) of the Pradhan Mantri Krishi Sinchayee Yojana (WDC-PMKSY) for overall development of rural areas of the country, including those in the Churu and Hanumangarh districts of Rajasthan. These schemes/programmes aim to alleviate poverty and to bring about overall improvement in the quality of life of the people in rural areas of the country by strengthening livelihood opportunities, providing minimum guaranteed employment, promoting self-employment, skilling of youths in various useful trades and entrepreneurship qualities, infrastructure development and provision of social assistance.

The details of funds allocated/released to the State of Rajasthan for the development of rural areas for the above-mentioned activities under various rural development schemes/programmes during the last three years, wherever maintained, are as under:

Schemes/Programmes	Fund Release/Allocation		
	FY2022-23	FY2023-24	FY2024-25
MGNREGS	9662.99	8671.62	7581.87
PMAY-G	2157.52	67.57*	1239.90*
PMGSY	199.90	404.79	450.46
DAY-NRLM	247.45	247.45	302.45
DDU-GKY	0.00	0.00	28.9
RSETI	13.23	12.18	0.00
NSAP	621.76	305.20	608.67
WDC-PMKSY 2.0	0.00	74.33	211.64

(*including PM-JANMAN)

(c) to (e): Grievance redressal is an integral and important part in the implementation of the programme and being resolved as per guidelines of the schemes on priorities. There is a procedure of lodging complaints on the Centralized Public Grievance Redressal and Monitoring System (CPGRAMS) portal (pgportal.gov.in). The complaints received in the Ministry through CPGRAMS or otherwise, are forwarded to the respective State Governments for redressal of the grievance and furnishing the Action Taken Report to the Ministry under intimation to the complainant within one month of

receipt of the complaint. However, under MGNREGS, as per records available on the Centralized Public Grievance Redress and Monitoring System (CPGRAMS), a total of 10 grievances were received from Nohar and Bhadra Blocks of Hanumangarh district and 3 grievances were received from Churu district during the last three financial years. All such grievances were referred to State Government for conducting inquiry into and further follow-up action on the same.

So far as the details of funds allocated and utilized to the Sub-Divisional Headquarters of Rajasthan are concerned, this Ministry does not maintain such data. However, funds under various schemes/programmes, implemented by MoRD are allocated to the States/UTs, including in the State of Rajasthan, which in turn release to the concerned districts/local bodies. Hence, this Ministry does not allocate funds directly to any Sub-Divisional Headquarters, including Churu and Hanumangarh districts.
